

(ख) खरीदी गई इस इमारती लकड़ी में से भिन्न-भिन्न रेलों के उपयोग के लिये कितने-कितने मूल्य की लकड़ी दी गयी ?

रेलवे तथा परिवहन उपमंत्री (श्री अल्लेगञ्जन) : (क) श्री (ख) सिविल इंजीनियरिंग और माल और सवारी डिब्बों के लिये लकड़ी रेलवे खुद खरीदती है या महानिदेशक, संभरण और निपटान (Director General, Supplies & Disposals) से मंगती है। सिविल इंजीनियरिंग की इमारतों के ठेकेदार भी इमारती लकड़ी देते हैं। सभी रेलों के ठेकेदारों से सूचना मंगाने में काफी समय लग जायेगा।

दूसरी बात की सूचना रेलों और महानिदेशक, संभरण और निपटान (उत्सर्जक) से मंगायी जा रही है और यथासमय सभा पटल पर रख दी जायेगी।

#### Railway Quarters

552. **Shri Velayudhan** : Will the Minister of Railways be pleased to state:

(a) whether it is a fact that hardly one per cent. of Goods, Booking and Parcel Clerks are housed in Railway quarters; and

(b) if so, whether Government propose to increase the quota or percentage of allotment to these categories?

**The Deputy Minister of Railways and Transport (Shri Alagesan)** : (a) and (b). No quota has been fixed for allotment of quarters for any category of Railway staff. Staff have to take their turn, essential staff getting preference over the non-essential staff.

#### Railway Employees

553. **Shri Velayudhan** : Will the Minister of Railways be pleased to state:

(a) whether the Goods, Booking and Parcel Clerks appointed from 1946 have not been confirmed so far;

(b) whether it is a fact that in certain other categories, three years continuous service is enough for confirmation;

(c) whether there is any proposal for a uniform policy for all categories of Railway employees to be adopted in the matter of confirmations; and

(d) whether there is a time limit for officiating period so that the employees may be benefited for confirmation on the officiating post or for retirement benefit?

**The Deputy Minister of Railways and Transport (Shri Alagesan)** : (a) Information is being collected and will be laid on the Table of the House.

(b) At present only workshop staff are treated as confirmed after 3 years continuous service.

(c) No.

(d) No time limit of officiating period is laid down for confirmation. But permanent railway employees who have officiated in a higher grade continuously for 3 years get the benefit of higher officiating pay for purposes of calculation of Special Contribution to Provident Fund.

#### Railway Employees

554. **Shri Velayudhan** : Will the Minister of Railways be pleased to state:

(a) whether the graduate and post-graduate employees are working as Goods, Booking and Parcel Clerks in the scale of Rs. 60—150;

(b) whether it is a fact that such employees are having no special chances of promotion or any special allowance in consideration of their higher qualification; and

(c) if so, whether Government will consider the channel of promotion to be widened for highly qualified employees?

**The Deputy Minister of Railways and Transport (Shri Alagesan)** : (a) and (b). Yes.

(c) No, as the minimum prescribed qualification for the posts is Matriculation only.

#### Bombay State Transport Corporation

555. **Shri Kajrolkar** : Will the Minister of Transport be pleased to refer to the reply given to Starred Question No. 1786 on 27th April, 1956 and state:

(a) the amount of profit made each year by Bombay State Transport Corporation since Central Government's participation;

(b) the number of vehicles they secured under the Technical Co-operation Administration scheme;

(c) what steps have been taken to co-ordinate the transport services in the neighbouring States as a result of the States re-organisation; and